MONTHLY STATEMENT OF CASES FOR THE MONTH OF JUNE, 2022 HIGH COURT OF MEGHALAYA

ANN	FY	URE-	H

Name of the State/UT		Opening Ba	dance	Ins	titution du month		Dispo	osal Cases o		Closir	ng balance of the mo		% Increase or decrease in pendency vis a vis previous month				osal of cases which are than five years old the end of the mont		ears old at		
High Court	CIVIL	CRIMINAL	CIVIL+ CRIMINAL	CIVIL	CRIMINAL	CIVIL+ CRIMINAL	CIVIL		CIVIL+ CRIMINAL	CIVIL	CRIMINAL	CIVIL+ CRIMINAL	CIVII.	CRIMINAL	CIVIL+ CRIMINAL	CIVIL		CIVIL+ CRIMINAL	CIVIL	CRIMINAL	CIVIL+ CRIMINAL
Meghalaya	901	94	995	57	16	73	93	14	107	865	96	961	-4.00%	2.13%	-3.42%	6	0	6	110	1	111

3(a)	Whether any Statewide/Regional Conference held during the month.	
3(b)	Number of Officers who participated in the said conference	•
3(c)	Have any targets been fixed and indicated to the participant Officers, if so, what are the targets?	
4	What is the progress made on those targets district-wise	